

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA NO.87405/2022 In Criminal Appeal No.1263/2018

ANIL KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 24-06-2022 The appln. was orally mentioned today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SUDHANSHU DHULIA
(VACATION BENCH)

For Appellant(s)

Mr. Setu Niket, Adv.
Ms. Priyanjali Singh, AOR

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Upon being orally mentioned by the learned counsel appearing for the appellant seeking urgent listing of the application for bail, the Registry is directed to list the said application on Thursday, the 30th June, 2022 before Vacation Bench.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER